NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1382/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

DBM Geotechnics & Constructions Ltd.

Dighi Port Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME S. No. Adv Raghavan Sorothy Advocate Jos Adv April Sorothy if the Thodus how Alsocites

Son. count Dinyan Madon for Appriant count on Cyrus Andrin

The Counsel for the Petitioner as well as Corporate Debtor are present.

At request of both the parties, list this matter on 14.11.2017.

SD/-

SD/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)